GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3054

TO BE ANSWERED ON THE 21st MARCH, 2017/ PHALGUNA 30, 1938 (SAKA)

IRREGULARITIES IN SHELTER HOME

3054. SHRI P. NAGARAJAN:

DR. C. GOPALAKRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that around 153 mentally retarded women and children were ill-treated and spied upon through the CCTV camera by the male employees in a shelter home in the NCT of Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has constituted any committee to investigate into the matter; and
- (d) if so, the details thereof and the time by which such committee is likely to submit its report?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a) & (b) Department of Social Welfare, Government of NCT of Delhi (GNCTD) has informed that no such case has been reported.
- (c) & (d) Department of Social Welfare, GNCTD has informed that a Committee headed by Director (SW) was deputed to inspect the premises of Asha Kiran Complex on 06.02.2017. The Committee has since submitted its report.
